



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 18 18th February 2020 1195 കുംഭം 5 5th Kumbham 1195 1941 മാഘം 29 29th Magha 1941	നമ്പർ No.	7
---------------------	---	--	--------------	---

PART I

Notifications and Orders issued by the Government

General Administration Department

General Administration (AIS-C)

NOTIFICATIONS

(1)

No. AIS.C2/509/2019-GAD.

Thiruvananthapuram, 14th January 2020.

The Hon'ble Mr. Justice V. Chitambaresh, Judge (Now Retd.), High Court of Kerala is granted leave on full allowances for the following period under Section 5(2) of the High Court Judges (Salaries and Conditions of Service) Act, 1954 as per Notification issued under G.O. (Rt.) No. 203/2020/GAD dated 14-1-2020.

Period of Leave	Relinquished charge & proceeded on leave	Rejoined Duty
24-10-2019 to 26-10-2019 (3 days)	23-10-2019 AN	28-10-2019 FN [availing 27-10-2019 (Sunday-Holiday)]

(2)

No. AIS.C2/515/2019-GAD.

Thiruvananthapuram, 14th January 2020.

The Hon'ble Mr. Justice B. Sudheendra Kumar, Judge High Court of Kerala is granted leave on full allowances on the following dates under Section 5(2) of the High Court Judges (Salaries and Conditions of Service) Act, 1954 as per Notification issued under G.O. (Rt.) No. 205/2020/GAD dated 14-1-2020.

Period of Leave	Relinquished charge & proceeded on leave	Rejoined Duty
26-10-2019 to 28-10-2019 (3 days)	25-10-2019 AN	29-10-2019 FN
11-11-2019	8-11-2019 AN	12-11-2019 FN [availing 9-11-2019 (Second Saturday-Holiday) and 10-11-2019 (Sunday-Holiday)]

By order of the Governor,
RAJESH KUMAR, M.,

Joint Secretary to Government.